

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN BENCH,  
CHENNAI**

**Original Application No. 128/2023 (SZ)**

Human Rights & Consumer Protection

Rep by its Chairman

Sri.Takur Raj Kumar Singh & others,

BHEL MIG-982 Serilingampally.

...Applicant

-VS-

The Superintending Engineer,

HL&WBM Circle,BuddhaBhavan

Hyderabad.

...Respondent

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**Place:** Hyderabad

**Date:** 24.02.2026



**COUNSEL FOR 7<sup>th</sup> RESPONDENT**

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Respondent

**Report filed on behalf of 7<sup>th</sup> Respondent**

I, M. Mallesh, S/o Rangaiah, aged 60 yrs, presently working as Executive Engineer, Hussain Sagar Lake Division, HL & WBM Circle, GHMC, Hyderabad, do hereby solemnly affirm and sincerely state as follows:

I am working as Executive Engineer in the Hussain Sagar Lake Division, GHMC, on behalf of 7<sup>th</sup> Respondent herein and I am authorized to fill this report.

It is humbly submitted that, Gopi Cheruvu is having an FTL area of 88.50 Acres, the weir is re-constructed for surplus arrangement of Gopi Cheruvu and guide walls to channelize the proper flow in to the Nala without inundation of surrounding areas will be proposed under SNDP-II scheme. Boundary fencing is existing around the tank to stop encroachments. The sewage diversion work was taken up to divert the sewage that is directly entering in to the tank and the work is completed.

The Chakalivani Cheruvu is having an FTL area of 16.20 Acres, sewage diversion work was taken up to divert the sewage entering in to the tank and the work is completed. A boundary fencing was sanctioned with Administrative Approval of the Commissioner, GHMC e-office approved Note Dt. 28.08.2022 through e-office file No. ENG P/WB/LKS/NW/0040/2021/EE NTD Dt.28.08.2021 at a cost of Rs.60.00 Lakhs and the work is in progress to curb the encroachments in to the tank.

The encroachments in the above tanks and Nalas are identified from time to time, and action is taken in co-ordination with Revenue and Town planning departments.

Further, it is submitted that, in order to restore the blocked nala near Lingampally railway underpass an additional RCC Box drain is constructed near the Lingampally Railway underpass to channelize the discharge and to control flooding during the monsoon and the work is completed.

Further, it is submitted that the roads, bridges and storm water drains in GHMC limits are looked after by the Projects & Maintenance wings of GHMC

For the reasons stated above, it is therefore, prayed that this Tribunal may be pleased to pass appropriate orders in the interest of justice.

Dated on the 24<sup>th</sup> day of February 2026.

*M. Mallik*  
24/2/26  
**EXECUTIVE ENGINEER,**  
**Hussain Sagar Lake Division**  
**HYDERABAD**

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**REPORT FILED ON BEHALF OF 7<sup>th</sup>  
RESPONDENT**

**M/s. D.SREENIVASAN, E.No. 154/1996**

**COUNSEL FOR THE 7<sup>TH</sup>  
RESPONDENT**

**PH: 9841099880**